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**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**EXCISE APPEAL BRANCH**

Appeal No. E/4624/2004 - EX[DB]

Date 13/01/2009

Assistant Registrar  
C.E.S.T.A.T, New Delhi

To :  
M/S INTEGRATED EQUIPMENT LTD.  
A-27/B, SECTOR-16, NOIDA  
M/S INTEGRATED EQUIPMENT LTD.

C.C.E. DELHI

Appellant  
Vs  
Respondent

EX[DB] dated 07-1-09

I am directed to transmit herewith a certified copy of Final order No. 31/2009-  
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

  
Assistant Registrar  
(Excise Appeal Branch)

**Copy to :**

1. Respondent

C.C.E. DELHI

C.R. BUILDINGS, I.P. ESTATE, NEW DELHI  
110002

2. Adv. / Consult

~~MR. J. S. AGGARWAL~~

SH. BIPIN GARG, ADV.,  
B-1/1289-A, VASANT KUNJ,  
N. DELHI-70

3 S.D.R

~~4 I.C.D.R~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg. Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar. (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT. U.P.

10 Nidheshak publications, I.P. Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

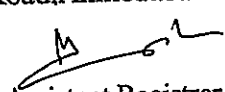
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70 (Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 Office Copy

16 Guard file

  
Assistant Registrar  
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI

COURT NO. II

**Excise Appeal No. 4624 of 2004-Ex.**

(Arising out of Order-in-Appeal No. 693-CE/DLH/2000 dated 3.8.2000 passed by the Commissioner, Central Excise (Appeals), New Delhi)

M/s Integrated Equipments Ltd.

Appellant  
Shri Bipin Garg, Advocate

Vs.

CCE, Delhi-II

Respondent  
Shri Surender Shah, DR

Date of Hearing: 5.1.2009

CORAM: HON'BLE MR. D.N. PANDA, MEMBER (JUDICIAL)  
HON'BLE MR. RAKESH KUMAR, MEMBER (TECHNICAL)

FINAL Order No. 31/2009-Ex. dated.....

Per D.N. Panda:

Ld. counsel appearing on behalf of the appellant seeks to withdraw appeal <sup>on its</sup> own interest. Ld. DR has no objection to the withdrawal. Accordingly, appeal is dismissed as withdrawn.

(Dictated & pronounced in open Court)

(D.N. PANDA)  
JUDICIAL MEMBER

(RAKESH KUMAR)  
TECHNICAL MEMBER

RM